

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 106

CP No. 15/Chd/Hry/2022

IN THE MATTER OF

Anshul Textile Pvt. Ltd.

...

Appellant

Versus

ROC, NCT of Delhi & Haryana

...

Respondent

Under Section: 252(3), CA 2013

Order delivered on 10.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 14.06.2024.

Sd/-

Court Officer